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**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1364
(To be answered on the 3rd March 2016)**

REDUCTION IN USER CHARGES

**1364. SHRI V. PANNEERSELVAM
SHRI BHOLA SINGH
SHRI PREM SINGH CHANDUMAJRA**

**Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री**

be pleased to state:-

- (a) whether the Airports Economic Regulatory Authority (AERA) has directed for a reduction in user charges at the Delhi international airport?
(b) if so, the details thereof indicating the present charges and the cuts proposed therein?
(c) the time by which the said order is proposed to be implemented?
(d) the benefits likely to accrue to the passengers using the airport?
(e) the manner in which the Government proposes to ensure that the benefits of the said cuts are passed on to the passengers?

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री**

(Dr Mahesh Sharma)

(a) & (b): Yes, Madam. Airport Economic Regulatory Authority (AERA) vide Order No. 40/2015-16 dated 10.12.2015 has determined the Aeronautical tariffs in respect of Indira Gandhi International Airport, Delhi for the second control period (01.04.2014 to 31.03.2019). Details of the User charges are annexed:

(c): Hon'ble High Court of Delhi has permitted Delhi International Airport limited (DIAL) to charge the tariff applicable for the first Control period pending disposal of appeal by Airport Economic Regulatory Authority Appellate Tribunal (AERAAT) in respect of the tariffs determined by AERA for the first control period.

(d) & (e): The Airfare are not regulated by the Government and market forces determine the same. However, with the reduction in the cost of operation, the airfare are expected to be affected to the advantage of passengers.

Annexure

PQ No. 1364 dated 03.03.2016

User Development Fee

(in Rupees)

User Development Fee	Existing rates		Rates effective from 01.01.2016	
	Domestic	International	Domestic	International
Arriving Passenger	Short haul: 207.32 Long haul: 414.65	Short haul: 461.77 Medium haul: 741.16 Long haul: 932.95	NIL	NIL
Departing Passenger	Short haul: 245.02 Long haul: 490.04	Short haul: 565.43 Medium haul: 895.43 Long haul: 1130.85	10.00	45

Landing Fee – per single landing

(in Rupees)

Weight of the Aircraft	Existing Rates		Rates effective from 01.01.2016	
	International Flight	Other than International Flight	International Flight	Other than International Flight
Upto 100 MT	589.61 per MT	301.55 per MT	227.70 per MT	170.80 per MT
Above 100 MT	58961 + 792.36 per MT in excess of 100 MT	30155 + 400.26 per MT in excess of 100 MT	22770 + 306.00 per MT in excess of 100 MT	17080 + 229.50 per MT in excess of 100 MT

Housing and Parking Charges

(in Rupees)

Weight of the Aircraft	Existing Rates		Rates effective from 01.01.2016	
	Parking Charges	Housing Charges	Parking Charges	Housing Charges
Upto 100 MT	14.15 per MT	28.31 per MT	7.40 per MT	7.40 per MT
Above 100 MT	1415 + 18.74 per MT in excess of 100 MT	2831 + 37.49 per MT in excess of 100 MT	740 + 9.80 per MT in excess of 100 MT	740 + 9.80 per MT in excess of 100 MT

Cute Counter Charges & Fuel Throughput Charges

(in Rupees)

	Existing rates		Rates effective from 01.01.2016	
	Domestic	International	Domestic	International
Cute Charges (per Flight)	500.00	1500.00	500.00	1500.00
Fuel Throughput Charges (per Kilo litre)	688.17		688.17	